

**Central Administrative Tribunal  
Jammu Bench, Jammu**

**Hearing through video conferencing**

OA No. 061/634/2020  
MA No.61/818/2020

Thursday, this the 3<sup>rd</sup> day of September, 2020

**Hon'ble Mrs. Ajanta Dayalan, Member (A)  
Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

1. Iftikhar Hussain, aged 55 years, S/o Sh. Aziz Din, R/o Dodag Tehsil Darhal .
2. Anwar-ul-Haq, aged 55 years, S/o Mohd Rafiq, R/o Badoon Tehsil & District Rajouri.
3. Mohd. Sayed, age 36 years, S/o Sh. Mohd Majid, R/o Chowkiyan Tehsil Darhal District Rajouri.

.....Applicants

(Advocate: Mr. Mohd Shaqir Hussain)

**Versus**

1. Union Territory of Jammu & Kashmir through Commissioner Secretary, Jal Shakti (PHE) Department Civil Secretariat, Srinagar/Jammu.
2. Chief Engineer, Jal Shakti (PHE) Department, Jammu.
3. Executive Engineer, Jal Shakti (PHE) Division, Rajouri.
4. Mustaq Ahmed, Executive Engineer, Jal Shakti (PHE) Division, Rajouri.

.....Respondents

(Advocate: Mr. Amit Gupta, AAG)

**O R D E R (Oral)**

**Mr. Rakesh Sagar Jain, Member (J):**

1. Admit.
2. Issue notice. Sh. Amit Gupta, AAG, accepts notice on behalf of the respondents. He seeks time to file counter affidavit.
3. However, applicants' counsel submitted that the applicants would be satisfied if the respondents are directed to decide his pending representation dated 10.08.2020 within a stipulated time period.
4. Respondents' counsel does not have any objection in disposal of the OA in the requested manner.
5. Accordingly, respondents are directed to decide representation dated 10.08.2020 filed by the applicants by passing a reasoned and speaking order within one month from the date of receipt of this order. This order shall be duly communicated to the applicants.

6. With the above directions, this OA stands disposed of accordingly. No costs.

**( Rakesh Sagar Jain )**  
**Member (J)**

**( Ajanta Dayalan )**  
**Member (A)**

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